

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong the 08<sup>th</sup> May, 2026

**No.LJ(A)28/2001/Pt-1/376** – The Governor of Meghalaya is pleased to appoint Shri. Erwin K. Syiem Sutnga as Co-Chairman, Meghalaya State Law Commission under “Category A” with effect from the date of joining until further orders. He is entitled to perks and facilities as per Finance (A.F) Department’s O.M No. FEM.44/2003/Pt-II/264 dated 17<sup>th</sup> August, 2023.

This appointment issues with the concurrence of Finance (AF) Department vide their ID No. FM-31/2026 dated. 08.05.2026.

Sd/-

(Shri. C.V.D. Diengdoh)

Commissioner & Secretary to the Govt. of Meghalaya  
Law Department

**Memo No.LJ(A)28/2001/Pt-1/376-A**

**Dated Shillong the 08<sup>th</sup> May, 2026**

Copy to:

1. The P.S. to the Chief Minister of Meghalaya, Shillong.
2. The P.S to the Law Minister, Meghalaya, Shillong.
3. The P.S to the Chief Secretary of Meghalaya.
4. The Advocate General, Meghalaya High Court, Shillong.
5. The Principal Accountant General (A&E), Meghalaya, Shillong – 793001.
6. The Finance (AF) Department w/r to their I.D referred to above.
7. The Secretariat Administration (E) Department.
8. The Secretary, Meghalaya State Law Commission.
9. Shri. Erwin K. Syiem Sutnga, Co-Chairman, Meghalaya State Law Commission.
10. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
11. The Treasury Officer, Shillong District Treasury.
- ✓ 12. DEO, Law Department.
13. Guard file.

By orders, etc.

*Sanna*

Deputy Secretary to the Govt. of Meghalaya  
Law (A) Department